## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTICE

NO.HCM.III/175/2019-Judl./\_\_\_\_

Dated Shillong, the 25th November 2019

It is hereby notified to all concerned that the **DIVISION BENCH** comprising **Hon'ble the Chief Justice** and **Hon'ble Mr. Justice W. Diengdoh** scheduled **today** at **10.30AM** shall now sit at **11.30AM**.

Take further notice that the SINGLE BENCH of Hon'ble Mr. Justice W. Diengdoh shall sit at 10.30AM.

By order,

JOINT REGISTRAR (JUDL.)

Memo No. HCM.III/175/2019-Judl./ \(\sum\_{\text{N}}\) Dated Shillong, the 25<sup>th</sup> November 2019 Copy for information to: -

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
- 4. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong.
- 5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
- 6. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
- 7. The President/ Secretary, High Court Bar Association, Shillong.
- 8. All Court Masters concerned for information.
- 9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
  - 10. Notice Board.
  - 11. Office File.

JOINT REGISTRAR (JUDL.)

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